

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 263 of 2013 & IA No. 353 of 2013

Dated: 15th February, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

Bhaskar Shrachi Alloys Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. M. G. Ramachandran and
Ms. Anushree Bardhan for R.2

ORDER

Post this appeal for arguments on **03rd March, 2016**, as per the request of learned counsel for the respondent No.2.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt